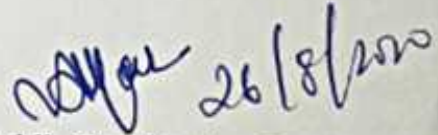


**II ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 27-08-2020**

Morning Session

Afternoon Session

Sl. No	Case No.		Stage	Sl. No.	Case No.		Stage
1.	OS	138/2007	Argument	11.	OS	347/2016	Argument
2	OS	137/2004	Hearing	12	OS	97/2015	Hearing
3	OS	442/2008	Hearing	13	OS	101/2015	Hearing
4	OS	8/2010	Hearing	14	OS	255/2016	Hearing
5	OS	52/2010	Hearing	15	OS	405/2017	Hearing
6	OS	57/2010	Hearing	16	OS	413/2017	Hearing
7	OS	101/2012	Hearing	17	OS	427/2017	Hearing
8	OS	249/2014	Hearing	18	OS	106/2018	Hearing
9	OS	135/2014	Evidence	19	OS	159/2013	Evidence
10	OS	453/2014	Evidence	20	OS	47/2014	Evidence


II Addl. Civil Judge & JMFC
Nelamangala

- Note: 1. All advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.